

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Provisionally Admitted	Nature of Claim	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	Punjab National Bank	13-05-25	1,008,093,272	1,006,382,224	Unsecured	1006382224	No	22.35	0	0	1,711,048	-	Note 1
	<b>Total</b>		<b>1,008,093,272</b>	<b>1,006,382,224</b>		<b>1,006,382,224</b>		<b>22.35</b>			<b>1,711,048</b>	-	

**Note 1:** Claim of Punjab National Bank received against the corporate guarantee of the Corporate Debtor given for the Principal Borrower.

As per the Sanction letter dated 26.09.2018 and information available, the following other Guarantees are also available.

1. Corporate Guarantee of PEL Assets & Infrastructure Limited

2. Personal Guarantee of Surinder Mehta, Rohan Mehta and Archana Mehta

17/02/2021  


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